NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/220,221,222/CAA/2017

NAME OF THE TRANSFEROR

: POPULAR VEHICLES & SERVICES PVT LTD

NAME OF THE TRANSFEROR

: POPULAR MEGA MOTORS (I) PVT LTD

NAME OF THE TRANSFERRE

: POPULAR AUTO SPARES PVT LTD

UNDER SECTION

: 230

S.No. Name (in Capital)

Represented by

Signature

Mr. PACUAN SHABAKH & Council for

W. ABISHER RAMAN

TERINORY

(9686603576)

ORDER

Counsel for the applicant present and made his submissions. Order is reserved.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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